

GOVERNMENT OF INDIA  
MINISTRY OF TRIBAL AFFAIRS  
**RAJYA SABHA**  
**UNSTARRED QUESTION NO- 2213**  
TO BE ANSWERED ON- 19/03/2025

**PM JANMAN FOR PVTGs**

2213 SHRI SANDEEP KUMAR PATHAK:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the list of PVTGs and their numbers State-wise/UT-wise for which PM JANMAN had been announced;
- (b) the primary or secondary survey/research/census/ study by which these PVTGS have been identified in each State/UT and the year of conduct of survey, share the report, if any; and
- (c) fund allotted & spent under PM JANMAN for each State/UT for the financial year 2023-24 to 2025-2026, year wise; and
- (d) the details of major development/welfare activities undertaken under this Abhiyan in each State/UT?

**ANSWER**

MINISTER OF STATE FOR TRIBAL AFFAIRS  
(SHRI DURGADAS UIKEY)

**(a):** 75 tribal have been identified as Particularly Vulnerable Tribal Groups (PVTGs) residing in 18 states and one UT. The list of PVTGs is at **Annexure-I**. In view of the implementation of PM JANMAN, the Ministry of Tribal Affairs through the State Governments/ UT Administration/departments has undertaken habitation level data collection exercise through PM Gati Shakti mobile application to estimate PVTG population figures and infrastructure gaps in order to cover PVTG population residing in villages & habitations under PM JANMAN. Based on the data captured (as on 28.02.2025), the number of PVTGs, State/UT- wise, are tabulated at **Annexure-II**.

**(b):** Ministry of Tribal Affairs was set up in 1999. Before that in 1985-86, the erstwhile Tribal Development Division was moved from the Ministry of Home Affairs to Departments of Welfare. Later Ministry of Tribal Affairs was curved out of Tribal Development Division of Ministry of Social Justice and Empowerment. As per information available in this Ministry, Dhebar Commission was set up under Article 339 of the Constitution in April 1960, which were assigned various tasks of investigation and reporting problems of STs. The Commission in its report in 1961 observed that amongst tribals, lowest layer needs the utmost consideration at the hands of the Government. Accordingly, during the Fifth Five Year Plan period, in consultation with the State Governments, 52 groups were identified as Primitive Tribal Groups (PTGs) and subsequently, other

tribal groups (23) were added in the category, bringing the total number to 75. PTGs were later renamed as Particularly Vulnerable Tribal Groups (PVTGs). The National Advisory Council had also noted in its report that the 75 PVTG communities are categorised based on criteria namely a forest-based livelihood, a subsistence economy; extremely low literacy; pre-agricultural level of existence; and a stagnant or declining population. These reports can be viewed at website of the Ministry ([tribal.nic.in](http://tribal.nic.in))

**(c) & (d):** Pradhan Mantri Janjati Adivasi Nyaya Maha Abhiyan (PM JANMAN) has total budgetary outlay of Rs.24,104 Cr (Central share: ₹15336 Cr and State share: ₹8768 Cr). As per Expenditure Profile 2025-2026 of GoI, Actual for 2023-24 under the abhiyan were 1367.30 Cr, for 2024-25 (RE) an amount of Rs.4903.91 Cr has been allocated and Rs.6351.99 Cr has been allocated (BE) for FY 2025-26. The release of funds to States/UT is subject to scheme guidelines of various schemes under the mission, submission of proposals by respective State Government/UT and compliances of General Financial Rules (GFRs) etc. Details of financial progress, Ministry-wise & State-wise, under the Abhiyan are at **Annexure-III**. Details of physical progress, Ministry-wise & State-wise, under the Abhiyan are at **Annexure-IV**.

Annex referred to in reply to part (a) of Rajya Sabha Unstarred Question No.2213 for answer on 19.03.2025 raised by Shri Sandeep Kumar Pathak regarding “PM JANMAN for PVTGs”

## List of PVTGs, State/UT-wise

S.No.	Name of States/Union Territory	Name of PVTGs
1	Andhra Pradesh (including Telangana)	Chenchu
2		Bodo Gadaba
3		Bondo Poroja
4		DongriaKondhs
5		GutobGadaba
6		Khond Poroja
7		Kolam
8		Kondareddis
9		Konda Savaras
10		Kuttiya Kondhs
11		Parangiperja
12		Thoti
13	Bihar (including Jharkhand)	Asur
14		Birhor
15		Birjia
16		Hill Kharia
17		Korwa
18		Mal Paharia / Mal Pahariya
19		Paharia
20		Sauria Paharia
21		Savar
22	Gujarat	Kathodi
23		Kotwalia
24		Kolgha
25		Padhar
26		Siddi
27	Karnataka	Jenu Kuruba
28		Koraga
29	Kerala	Cholanaickan
30		Kadar
31		Kattunayakan
32		Koraga
33		Kurumbas

34	Madhya Pradesh (including Chhattisgarh)	Abujh Marias / Abhuj Maria
35		Baiga
36		Bharia
37		Birhor
38		Hill Korwa
39		Kamar
40		Saharia
41		Maharashtra
42	Kolam	
43	Maria Gond	
44	Manipur	Maram
45	Odisha	Birhor
46		Bondo
47		ChuktiaBhunja
48		Didayi
49		Dungaria Kondh
50		Juang
51		Kharia
52		Kutia Kandha
53		LanjiaSaora
54		Lodha
55		Mankidia
56		PaudiBhuyans
57		Saura
58	Rajasthan	Seharia
59	Tamil Nadu	Irular
60		Kattunayakan
61		Kota
62		Kurumbas
63		Paniyan
64		Toda
65	Tripura	Riang
66	Uttar Pradesh (including Uttrakhand)	Buksa
67		Raji
68	West Bengal	Birhor
69		Lodha
70		Toto
71	Andaman & Nicobar islands	Great Andamanese
72		Jarawas

73		Onges
74		Sentinelese
75		Shom Pens

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Estimate of PVTG population based on the mobile application-based habitation survey by State Governments / UT Administrations/department (as on 28.02.2025)

<b>S.No</b>	<b>Name of State</b>	<b>Total PVTG Population</b>
1	Andhra Pradesh	493932
2	Chhattisgarh	229743
3	Gujarat	153516
4	Jharkhand	398260
5	Karnataka	57067
6	Kerala	29511
7	Madhya Pradesh	1228606
8	Maharashtra	621046
9	Odisha	298441
10	Rajasthan	128456
11	Tamil Nadu	364846
12	Telangana	63194
13	Tripura	273240
14	Uttar Pradesh	3527
15	Uttarakhand	92233
16	West Bengal	67431
17	Andaman and Nicobar	191
18	Manipur	44694
19	Bihar	8839
<b>Grand Total</b>		<b>4556773</b>

**Annexure-III**

**Annex referred to in reply to part (c) & (d) of Rajya Sabha Unstarred Question No.2213 for answer on 19.03.2025 raised by Shri Sandeep Kumar Pathak regarding “PM JANMAN for PVTGs”**

<b>Details of financial progress, Ministry-wise &amp; State-wise, under the Abhiyan*</b>											
<b>S. No</b>	<b>Name of State</b>	<b>MoRD (PMAY -G)</b>	<b>MoRD (PMGS Y)</b>	<b>MoHF W (NRHM )</b>	<b>MoWCD (POSHA N 2.0)</b>	<b>MoE (SSA)</b>	<b>MoP (RDSS)</b>	<b>MNRE</b>	<b>MoC (DoT-USOF)</b>	<b>MoTA</b>	
		<b>Financial sanction (Rs.in Crore)</b>	<b>Financial Sanction (Rs. in Crore)</b>	<b>Financial Sanction (Rs. in Crore)</b>	<b>Financial Sanction (Rs. in Crore)</b>	<b>Financial Sanction (Rs. in Crore)</b>	<b>Financial Sanction (Rs. In Crore)</b>	<b>Indicative Financial Sanction (Rs. In Crore)</b>	<b>Financial Sanction (Rs. in Crore)</b>	<b>Financial Sanction (Rs. in Crore)</b>	<b>Financial Sanction (Rs. in Crore)</b>
1	ANDHRA PRADESH	44.33	280.53	40.31	43.44	18.85	88.71	8.38	94.5	19.97	3.105
2	CHHATTISGARH	200.63	1698.92	19.65	32.28	68.3	38.17	6.42	21.6	8.52	1.1976
3	GUJARAT	94.46	1.24	5.76	8.04	13.75	0	0	12.6	6.03	0.525
4	JHARKHAND	54.54	113.86	7.45	13.32	27.5	74.13	11.71	4.5	2.12	1.438
5	KARNATAKA	6.24	55.62	1.69	2.88	2.3	3.77	0.9	9	13.59	0.892
6	KERALA	1.36	0.00	7.45	0.84	10.1	0.86	0	6.3	2.29	0.2166
7	MADHYA PRADESH	1575.11	836.21	25.07	111.24	117.3	143.39	10.3	18.9	25.99	2.5755
8	MAHARASHTRA	100.54	0.00	26.42	26.4	35.75	26.61	0	8.1	17.47	1.812
9	ODISHA	263.72	149.75	16.94	14.64	82.5	0	0	13.5	24.64	1.7765
10	RAJASTHAN	167.68	68.86	2.03	10.8	9.2	40.34	0	0.9	6.76	4.3296
11	TAMIL NADU	31.14	0.00	35.57	5.04	14.91	29.89	0	0.9	20.44	1.2015
12	TELANGANA	0	66.85	4.74	10.2	19.75	6.79	1.63	4.5	16.16	0.7305
13	TRIPURA	153.97	114.32	2.03	20.04	37.6	61.52	8.52	9	12.07	1.27

14	UTTAR PRADESH	2.04	0.00	0.68	0.12	5.5	1.1	0	0	0.83	0.1595
15	UTTARAKHAND	26.38	0.00	8.13	0.96	7.35	0.6	0	0	5.40	0.157
16	WEST BENGAL	0	0.00	4.74	0	0	0	0	0	0.00	0
17	ANDAMAN & NICOBAR	0	0.00	0	0	0	0	0	0	0.00	0.028
18	MANIPUR	0	0.00	0	5.04	5.5	0	0	0	0.00	0
19	BIHAR	0	0.00	0	5.88	0	0.28	0	0	0.00	0
<b>GRAND TOTAL</b>		<b>2722.14</b>	<b>3386.2</b>	<b>208.66</b>	<b>311.16</b>	<b>476.16</b>	<b>516.16</b>	<b>47.86</b>	<b>204.3</b>	<b>182.28</b>	<b>21.41</b>

\*As per information from line Ministries (in case of MoJS, State wise segregation of funds not available)

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Annex referred to in reply to part (c) & (d) of Rajya Sabha Unstarred Question No.2213 for answer on 19.03.2025 raised by Shri Sandeep Kumar Pathak regarding “PM JANMAN for PVTGs”

Details of physical progress, Ministry-wise & State-wise, under the Abhiyan (as on 11.03.2025)												
S. No.	Name of State	MoRD (PMAY-G)	MoRD (PMGSY)	MoHFW (NRHM)	MoJS (JJM)	MoWC D (POSHAN 2.0)	MoE (SSA)	MoP (RDSS)	MNRE	MoC (DoT-USOF)	MoTA	
		Houses Sanctioned (No.)	Roads sanctioned (Km)	MMUs sanctioned & operationalized (No.)	Sanctioned Villages (No.)	AWCs sanctioned (No.)	Hostels sanctioned (No.)	HHs sanctioned (No.)	HHs sanctioned (No.)	Habitat ion planned for coverage (No.)	MPCs sanctioned (No.)	VDVK s sanctioned (No.)
1	ANDHRA PRADESH	36348	612.718	141	1859	266	8	25054	1675	1300	125	73
2	CHHATTIS GARH	26455	2449.108	58	1407	174	31	7077	1578	150	75	16
3	GUJARAT	10684	1.55	17	572	67	5	6626	0	41	39	21
4	JHARKHAND	29618	126.05	55	2502	386	10	12442	2342	12	103	35
5	KARNATAKA	1100	63.756	5	439	22	1	1615	179	18	74	32
6	KERALA	652	0	24	96	7	4	345	98	41	15	7
7	MADHYA PRADESH	169037	1096.015	74	4519	572	51	29290	2060	158	125	83
8	MAHARASHTRA	39675	50.14	84	2520	145	13	8556	0	271	121	40
9	ODISHA	34572	147.87	50	1103	90	30	2866	0	426	61	43
10	RAJASTHAN	21013	98.687	6	337	51	4	17633	0	3	18	51

11	TAMIL NADU	7884	0	105	1370	34	8	10673	0	53	60	37
12	TELANGANA	0	66.975	22	300	85	8	3884	326	77	73	25
13	TRIPURA	17232	118.756	6	251	141	14	11664	1703	39	50	30
14	UTTAR PRADESH	145	0	2	7	1	2	316	0	3	5	5
15	UTTARAKHAND	1925	0	24	115	7	3	669	0	0	15	5
16	WEST BENGAL	0	0	14	414	0	0	3372	0	3	0	0
17	ANDAMAN & NICOBAR	0	0	0	2	0	0	0	0	0	0	1
18	MANIPUR	0	0	0	27	42	2	0	0	0	0	2
19	BIHAR	0	0	0	33	49	0	51	0	0	7	0
<b>GRAND TOTAL</b>		<b>396340</b>	<b>4831.63</b>	<b>687</b>	<b>17873</b>	<b>2139</b>	<b>194</b>	<b>142133</b>	<b>9961</b>	<b>2595</b>	<b>966</b>	<b>506</b>

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